

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.610**  
TO BE ANSWERED ON 06.02.2023

**Inspection of Dying Units**

610. SHRI A.K.P. CHINRAJ:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the name of Units which Tamil Nadu Pollution Control Board has taken against for non-compliance based on the joint inspections carried from June to August 2022 by the Committee comprising members from Integrated Regional Office, Ministry of Environment, Forest and Climate Change, Chennai, Central Pollution Control Board, Tamil Nadu Pollution Control Board and representatives of Hon'ble Member of Parliament to carry out inspection of dying units in Namakkal, Karur, Erode and Tiruppur districts of Tamil Nadu;
- (b) the amount of fine levied against the 25 units which were found non-compliant in respect of discharge of effluent, non-operable condition of Reverse Osmosis (RO), SEP, Unit-wise;
- (c) whether any criminal action is taken as per provisions of IPC and other act against the 25 units which were found non-compliant in respect of discharge of effluent, non-operable condition of RO, SEP; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) Ministry of Environment, Forest and Climate Change (MoEFCC) had constituted a committee comprising of members from Integrated Regional Office (IRO) Chennai, MoEF&CC, Central Pollution Control Board (CPCB), Tamil Nadu Pollution Control Board (TNPCB) and representatives of Hon'ble Member of Parliament to carry out inspection of dying units in Namakkal, Karur, Erode and Tiruppur districts of Tamil Nadu.

Joint inspections were carried from June to August 2022 in 44 industrial units, selected through computerized randomization. Out of 44 units, 10 units were from Namakkal District, 06 units were from Karur District, 23 units were from Erode District and 05 units were from Tiruppur. All the textile units inspected had ZLD system, 20 units had Solar Evaporation Pond (SEP) and remaining had Agitated Thin Film Dryer (ATFD). During inspection, 25 units were found non-compliant in respect of discharge of effluent, non-operable condition of reverse osmosis (RO), SEP etc. The TNPCB has taken action for non-compliance against 25 units. The details are enclosed at **Annexure I**.

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**Name of Units for which Tamil Nadu Pollution Control Board (TNPCB) has taken action against for non-complying based on the joint inspections which were carried from June to August 2022.**

<b>(a). Closure direction and disconnection of power supply issued to the Units</b>	
1.	M/s. Kandhan Palani Textiles Dyeing Factory, S.F.No.18/1, Kumarapalayam Agraharam Village, Tiruchengode Taluk, Namakkal District
2.	M/s. Akhil Fab, S.F.No.407/1, Samayasangili Agraharam Village, Kumarapalayam Taluk, Namakkal District
3.	M/s. Subbulakshmi Textiles, S.F.No.56/1,18A/4, South Colony, Komarapalayam Amani Village, Kumarapalayam Taluk, Namakkal District [Vacated the premises]
4.	M/s. RithanyaColours, SF.No. 331/5, Erode Village, Erode Taluk, Erode District
<b>(b). Show Cause Notice issued to the Units</b>	
5.	M/s. Sri Kuppannasamy Labour Dyeing Works, R.S.No.598/2, Thenmugam Vellode village, Perundurai Taluk, Erode District.
6.	M/s. Abirami Dyeing, S.F No. 66/2, Attavanipidariyur Village, Perundurai Taluk, Erode District
7.	M/s. Indian Dyeing, SF.No.254/20, Murungathozhuvu Village, Perundurai Taluk, Erode District
8.	M/s. Hemalatha Dyeing Factory, R.S.No. 33/5, 33/6, Senkattu§ Thottam, Kadayampatti (Post), Andikulam Village, Bhavani —Taluk, Erode District
9.	M/s. Sri Jeyalakshmi Dyeing, S.F. No. 456/14, Kadaiyampatty, Bhavani Taluk, Erode District
10.	M/s. Crystal Knitters Pvt Ltd, S F.No.353, Punnam Village, Bhavani (Tk), Erode District
11.	M/s. CheranTextiles,SF.No. 44/A, 44/B,B.P.Agraharam Village, Erode Taluk, Erode District
12.	M/s. Sri Velmurugan Textiles, SF.No. 234/2, Erode Village, Erode Taluk, Erode District
13.	M/s. ASMS Printers, SF.No, 33 part,43 part, 30 part,32 part, 32.45.46, Erode Village, Erode Taluk, Erode District
14.	M/s. Jai Textile Unit Private Limited, SF.No. 90/ 5, 94/1, Suriyampalayam Village, Erode Taluk, Erode District
15.	M/s. Visalatchi International (Formerly Sri Kandhan Rugs Exports Private Limited), S.No.6 569 Part, Komarapalayam, Komarapalayam Taluk, Namakkal
16.	M/s. A.V.R. Dyeing, SF.No. 108/1C, Kaliyanoor village, Kumarapalayam Taluk, Namakkal District
<b>(C). Directions/ Instructions issued to the Unit</b>	
17.	M/s. Sri Jai Maruthi Textiles Processors, S.F. No. 13/2, Urachikottai Village, Bhavani Taluk, Erode District
18.	M/s. Sri Om Sakthi Dyeing, S.F. No. 751/2, Bhavani Village, No. 69f, Sengadu, Kadayamapatty, Bhavani Taluk, Erode District
19.	M/s. Armstrong Process, SF.No.14/1,14/2, NanjaiThalavaipalayam Village, Erode Taluk, Erode District

20	M/s. Venkatas Dyeing, SF.No.3/578, Kaliyanur Road, Avathipalayam, Pallipalayam, Kumarapalayam Taluk, Namakkal District
21.	M/s. Wintex Processing Mills (Formerly Bhagya Lakshmi Dyeing Factory), SF.No. 326/2, Pallipalayam village, Kumarapalayam Taluk, Namakkal District
22	M/s. Atlas Processing Mills, SF. No. 288, 1293, 2453, 1320, 1321, 1326-1334, No. 1/1678, Sivasakthi Nagar, Periyandankovil west village, Karur Taluk, Karur District.
23.	M/s. Sri Arul Colours, S.F.No.611/A, 611/B, Thinumanilaiyur Village, Salaipudur, Sukkaliyur Post, Karur Taluk, Karur District
24.	M/s. Aravind Dyeing Works, S.F.No.103, Thoranakkalpatti Villages, Othaiyur road, T. Sellandipalayam, Karur Taluk, Karur District
25.	M/s. Subramani Bleaching, S.F.No.114, Thorankkalpatti Village, T. Sellandipalayam, Karur Taluk, Karur District.